

November, 1966, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Insecticides Bill, 1964:—

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Bill to regulate the import, manufacture, sale, transport, distribution and use of insecticides with a view to prevent risk to human beings or vertebrate animals, and for matters connected therewith, be extended up to the 7th December, 1966."

**Shri Hari Vishnu Kamath** (Hosangabad): On a point of information with regard to this item, May I know whether it is a fact that insects have evoked so much human sympathy that no meeting of the Joint Committee could take place during the last two or three weeks since it was constituted? Is it a fact that on no occasion had here been a quorum and, therefore, no meeting could take place? The result would be that this Bill might lapse, and two other more important Bills, namely the Patents Bill and also the Seeds Bill may lapse. Is that a fact or not that there was no quorum at all for the meeting of the Joint Committee?

**Mr. Speaker:** This Committee is of the Rajya Sabha.

**Shri Hari Vishnu Kamath:** I know, but I think it is a Joint Committee. Our House is also represented on that committee.

**Mr. Speaker:** Perhaps, there might be some Member who might be knowing it. But our office does not work there.

13.36½ hrs.

#### COMMITTEE OF PRIVILEGES

##### TWELFTH AND THIRTEENTH REPORTS

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the Twelfth

and Thirteenth Reports of the Committee of Privileges.

13.36½ hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### HUNDRETH REPORT

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the Hundredth Report of the Committee on Private Members' Bills and Resolutions.

13.37 hrs.

#### ESTIMATES COMMITTEE

##### HUNDRED AND TENTH REPORT

**Shri A. C. Ghua** (Barasat): I beg to present the Hundred and tenth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Eighty-first Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation—National Dairy Research Institute and Indian Veterinary Research Institute.

13.37½ hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### THIRTY-FOURTH REPORT

**Shri K. N. Pande** (Hata): I beg to present the Thirty-fourth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Hundred and twenty-fourth Report of the Estimates Committee (Second Lok Sabha)—Hindustan Aircraft Limited, Bangalore [renamed as "Hindustan Aeronautics

[Shri K. N. Pande]

Limited, after amalgamation with the Aeronautics (India) Limited].

13.38 hrs.

PETITION RE. NATIONALISATION  
OF FOREIGN OIL  
COMPANIES

**Dr. Ranen Sen (Calcutta East):** I beg to present a petition from Shri G. Sundaram and others regarding nationalisation of foreign oil companies in India and job security for their employees.

I beg to state in this connection that 1,59,620 people have signed this petition. Besides these two demands, namely, nationalisation of foreign oil companies and job security for their employees, they have made two further demands before this Government namely the restarting of the closed tin factories and the abolition of the contract system.

13.38½ hrs.

STATEMENT ON BLANKING OFF  
OF ALARM CHAINS IN NON-  
SUBURBAN TRAINS

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** On behalf of Shri S. K. Patil. I beg to lay on the Table a statement on blanking off of alarm chains in non-suburban trains. [Placed in Library. See No. LT-7474/66].

**Shri Hari Vishnu Kamth (Hoshangabad):** Is he laying it? Is it too long?

**Dr. Ram Subhag Singh:** It is about two pages.

13.39 hrs.

BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs and Communications (Shri**

**Satya Narayan Singha):** Sir, you and the House are aware that we have been put behind schedule. It is obvious, therefore, that the Government business but down in today's order paper will not be completed within the time available. I had indicated last Friday that Government on their own had no intention of making the House sit beyond the 2nd of December, whatever out of Government business would remain untransacted would go over to the next session.

I have, however, received a request from a large number of Members from all sides that some of the business which is very important, particularly, the Patents Bill, should be transacted even if it means an extension of the session.

**Shri Ranga (Chittoor):** Is it from his side?

**An hon. Member:** From all sides.

**Shri Satya Narayan Sinha:** Government have no objection and have decided to accede to the request. It is, therefore, proposed that the House do sit on the 3rd December and on the 5th December to consider the entire business set down in today's order paper. I hope the House will agree that the proposed extension is desirable.

श्री यशपाल सिंह (कैराना) : हम इसका सख्त विरोध करते हैं। हमें बार-बार यह विश्वास दिलाया गया कि 2 दिगम्बर के बाद हाउस नहीं बैठेगा। प्रेम में भी यह एलान प्रा चुका है।

श्री यश महोदय : जब मैं माननीय सदस्य को बुलाऊंगा, तो वह अपनी बात कह सकते हैं।

**Shri N. Dandekar (Gonda):** I am sorry I must object to the extension of the session. As you know, most people are engaged in a good deal of work outside particularly preparatory to the elections, and that work